

DIVISION BENCH  
COURT - I

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1681(KB)2018  
IA(I.B.C)/683(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | PARAG SALES CORPORATION<br>VS<br>HVR PROJECTS PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 9   |

**Appearance via video conference/physically**

For RP

Mr. Shaunak Mitra, Adv.

Mr. D. Majumdar, Adv.

For R1-R6 in IA 683/KB/2021

Mr. A. H. Lohiya, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**